

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 106/15

PETITION NUMBER : TP 137/17

NAME OF THE PETITIONER (S) : VECTRA IT SOLUTIONS PVT. LTD.

NAME OF THE RESPONDENT (S) :

UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the petitioner company. Fresh notice to Petitioner Company.

Registry to issue fresh notice to the Petitioner Company.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)